

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :26-06-2024

Date : 26.06.2024									
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	53812/2024	26.06.2024	ABLAPL-5753/2024	P K MISHRA	C.O.		Order Dtd. 2024-06-18	BAIL-1	(Seat No-6)
2	53817/2024	26.06.2024	WP (C) - 14533/2024	P.K. LENKA	C.O.		Order Dtd. 2024-06-21	WRIT BRANCH -1	(Seat No-1)
3	53818/2024	26.06.2024	WP (C) - 14545/2024	M. NAIK	C.O.		Order Dtd. 2024-06-21	WRIT BRANCH -1	(Seat No-1)
4	53823/2024	26.06.2024	WP (C) - 14541/2024	M. NAIK	C.O.		Order Dtd. 2024-06-21	WRIT BRANCH -1	(Seat No-1)
5	53824/2024	26.06.2024	WPC (OAC) - 312/2018	P.C. DAS	C.O.			OA Branch	(Seat No-1)
6	53825/2024	26.06.2024	WPC (OAC) - 1806/2017	M/S H.N. MOHAPATRA	C.O.		Order Dtd. 2024-06-24	OA Branch	(Seat No-1)
7	53826/2024	26.06.2024	WP (C) - 2812/2024	R.K. MOHABHOI	C.O.		Order Dtd. 2024-06-24	WRIT BRANCH -4	(Seat No-37)
8	53827/2024	26.06.2024	ABLAPL-5739/2024	BALARAM SINGH	C.O.		Order Dtd. 2024-06-24		(Seat No-37)
9	53828/2024	26.06.2024	WP (C) - 21497/2022	B.B. MALLICK	C.O.		Order Dtd. 2024-06-25	WRIT BRANCH -2	(Seat No-7)

10	53829/2024	26.06.2024	BLAPL-6151/2024	BALARAM SINGH	C.O.		Order Dtd. 2024-06-24	BAIL-1	(Se at No-3)
11	53830/2024	26.06.2024	ABLAPL-6211/2024	SUBAS SAMAL	C.O.		Order Dtd. 2024-06-24		(Se at No-3)
12	53831/2024	26.06.2024	BLAPL-6110/2024	LAXMI CHARAN BEHERA	C.O.		Order Dtd. 2024-06-24	BAIL-1	(Se at No-13)
13	53832/2024	26.06.2024	BLAPL-6164/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No-13)
14	53833/2024	26.06.2024	WP (C) - 3176/2015	M. BANERJEE	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21	WRIT BRANCH -8	(Se at No-39)
15	53834/2024	26.06.2024	WP (C) - 3176/2015	K.P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21	WRIT BRANCH -8	(Se at No-39)
16	53835/2024	26.06.2024	WP (C) - 35710/2021	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	WRIT BRANCH -6	(Se at No-35)
17	53836/2024	26.06.2024	WP (C) - 11784/2022	R.CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	WRIT BRANCH -6	(Se at No-25)
18	53837/2024	26.06.2024	WP (C) - 11781/2022	R.CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	WRIT BRANCH -6	(Se at No-25)
19	53838/2024	26.06.2024	WP (C) - 11778/2022	R.CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	WRIT BRANCH -6	(Se at No-25)
20	53839/2024	26.06.2024	WP (C) - 14970/2024	MANAS PATI	C.O.	COURT NO. 1	Order Dtd. 2024-07-04	WRIT BRANCH -5	(Se at No-20)
21	53840/2024	26.06.2024	WP (C) - 2080/2023	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-06-25	WRIT BRANCH -8	(Se at No-43)
22	53841/2024	26.06.2024	WP (C) - 27033/2023	N.K. SEN	C.O.	COURT NO. 1	Order Dtd. 2024-06-25	WRIT BRANCH -3	(Se at No-

									13)
23	53842/2024	26.06.2024	WP (C) - 14667/2024	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANCH -2	(Se at No-6)
24	53843/2024	26.06.2024	WP (C) - 14711/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-06-25	WRIT BRANCH -3	(Se at No-12)
25	53844/2024	26.06.2024	WP (C) - 14592/2024	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-06-25	WRIT BRANCH -1	(Se at No-1)
26	53845/2024	26.06.2024	WP (C) - 14597/2024	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-06-25	WRIT BRANCH -1	(Se at No-1)
27	53846/2024	26.06.2024	WP (C) - 14802/2024	S. SATPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-06-25	WRIT BRANCH -4	(Se at No-17)
28	53847/2024	26.06.2024	WP (C) - 14337/2024	H.K. MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-06-25	WRIT BRANCH -6	(Se at No-36)
29	53848/2024	26.06.2024	WP (C) - 14910/2024	D. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-06-25	WRIT BRANCH -5	(Se at No-20)
30	53850/2024	26.06.2024	WP (C) - 14587/2024	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANCH -1	(Se at No-1)
31	53852/2024	26.06.2024	ABLAPL-6167/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	BAIL-1	(Se at No-4)
32	53853/2024	26.06.2024	ABLAPL-6185/2024	R.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	BAIL-1	(Se at No-4)
33	53854/2024	26.06.2024	ABLAPL-6200/2024	A.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	BAIL-2	(Se at No-7)
34	53856/2024	26.06.2024	ABLAPL-6212/2024	A.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-06-24		(Se at No-7)
35	53857/2024	26.06.2024	ABLAPL-6184/2024	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	BAIL-1	(Se at

			24						No-2)
36	53858/2024	26.06.2024	ABLAPL-6186/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-2)
37	53860/2024	26.06.2024	ABLAPL-6198/2024	H.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No-2)
38	53861/2024	26.06.2024	ABLAPL-5917/2024	D. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No-2)
39	53862/2024	26.06.2024	ABLAPL-6192/2024	P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	BAIL-2	(Se at No-7)
40	53863/2024	26.06.2024	ABLAPL-6207/2024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No-7)
41	53865/2024	26.06.2024	WP (C) - 17565/2019	G.K. SUNDARAY	C.O.	COURT NO. 7	Order Dtd. 2024-07-22	WRIT BRANCH -2	(Se at No-45)
42	53866/2024	26.06.2024	WP (C) - 14744/2024	S.K. LENKA	C.O.	COURT NO. 16	Order Dtd. 2024-07-29	WRIT BRANCH -3	(Se at No-12)
43	53867/2024	26.06.2024	WP (C) - 11208/2023	A. SUNDARAY	C.O.	COURT NO. 16	Order Dtd. 2024-06-24	WRIT BRANCH -7	(Se at No-48)
44	53868/2024	26.06.2024	WP (C) - 17216/2017	KSHIEITH	C.O.	COURT NO. 16	Order Dtd. 2024-06-24	WRIT BRANCH -6	(Se at No-36)
45	53869/2024	26.06.2024	WP (C) - 20670/2023	P.K. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-06-24	WRIT BRANCH -4	(Se at No-38)
46	53871/2024	26.06.2024	WP (C) - 38103/2023	K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-24	WRIT BRANCH -5	(Se at No-20)
47	53874/2024	26.06.2024	WP (C) - 6803/2024	K.K. NATH	C.O.	COURT NO. 6	Order Dtd. 2024-03-22	WRIT BRANCH -2	(Se at No-7)
48	53875/2	26.06.20	WP (C) -	S.CH.	C.O.	COURT	Order Dtd.	WRIT	(Se

	024	24	11535/2011	DASH		NO. 6	2024-06-24	BRANCH-8	at No-29)
49	53876/2024	26.06.2024	WP (C) - 12480/2014	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANCH-6	(Se at No-35)
50	53877/2024	26.06.2024	WP (C) - 3322/2024	P.N. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-06-25	WRIT BRANCH-2	(Se at No-8)
51	53879/2024	26.06.2024	WP (C) - 34826/2023	P.K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-06-25	WRIT BRANCH-8	(Se at No-39)
52	53880/2024	26.06.2024	WP (C) - 34826/2023	P.K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-06-25	WRIT BRANCH-8	(Se at No-39)
53	53881/2024	26.06.2024	BLAPL-1103/2024	J.R. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-02-29		(Se at No-39)
54	53882/2024	26.06.2024	CRLMP-904/2024	JAYADEBA BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-07-04	WRIT BRANCH-8	(Se at No-39)
55	53884/2024	26.06.2024	CRLMP-309/2024	H.N.MOHAP ATRA	C.O.	COURT NO. 17	Order Dtd. 2024-06-24	WRIT BRANCH-2	(Se at No-45)
56	53885/2024	26.06.2024	BLAPL-6159/2024	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-06-24	BAIL-1	(Se at No-4)
57	53886/2024	26.06.2024	BLAPL-6085/2024	P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-06-24	BAIL-2	(Se at No-8)
58	53887/2024	26.06.2024	BLAPL-6085/2024	P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-06-24	BAIL-2	(Se at No-8)
59	53888/2024	26.06.2024	BLAPL-6152/2024	S.P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-06-24		(Se at No-8)
60	53889/2024	26.06.2024	BLAPL-6160/2024	A.K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-06-24	BAIL-1	(Se at No-3)

61	53890/2024	26.06.2024	BLAPL-6167/2024	A.K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-06-24		(Se at No-3)
62	53891/2024	26.06.2024	BLAPL-6156/2024	G.K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-06-24		(Se at No-3)
63	53892/2024	26.06.2024	BLAPL-6157/2024	J.R BISWAL	C.O.	COURT NO. 17	Order Dtd. 2024-06-24	BAIL-1	(Se at No-3)
64	53893/2024	26.06.2024	WP (C) - 23722/2021	B.K. PATI	C.O.	COURT NO. 17	Order Dtd. 2024-06-21	WRIT BRANCH -7	(Se at No-48)
65	53894/2024	26.06.2024	BLAPL-6113/2024	S CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2024-06-24		(Se at No-48)
66	53895/2024	26.06.2024	BLAPL-6169/2024	A.S PAUL	C.O.	COURT NO. 17	Order Dtd. 2024-06-24		(Se at No-48)
67	53896/2024	26.06.2024	BLAPL-6118/2024	M.R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-06-24		(Se at No-48)
68	53897/2024	26.06.2024	BLAPL-6152/2024	B.R SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2024-06-24		(Se at No-48)
69	53898/2024	26.06.2024	ABLAPL-4692/2024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-06-21	BAIL-1	(Se at No-1)
70	53899/2024	26.06.2024	BLAPL-11975/2023	S.K. BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024-06-24	BAIL-1	(Se at No-4)
71	53900/2024	26.06.2024	ABLAPL-6194/2024	H. K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-06-24		(Se at No-4)
72	53901/2024	26.06.2024	ABLAPL-6190/2024	J. D. MUDULI	C.O.	COURT NO. 2	Order Dtd. 2024-06-24		(Se at No-4)
73	53902/2024	26.06.2024	BLAPL-594/2024	R B MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-06-25		(Se at No-4)

									4)
74	53903/2024	26.06.2024	BLAPL-2155/2024	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-06-25		(Se at No-4)
75	53904/2024	26.06.2024	ABLAPL-4452/2024	M.K. PANI	C.O.	COURT NO. 2	Order Dtd. 2024-06-24	BAIL-1	(Se at No-6)
76	53905/2024	26.06.2024	ABLAPL-3336/2024	J.R. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-06-24	BAIL-2	(Se at No-9)
77	53906/2024	26.06.2024	ABLAPL-4156/2024	R.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-06-24	BAIL-2	(Se at No-7)
78	53907/2024	26.06.2024	ABLAPL-4518/2024	N. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-06-24		(Se at No-7)
79	53909/2024	26.06.2024	WP (C) - 14749/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2	Order Dtd. 2024-06-24	WRIT BRANCH -3	(Se at No-12)
80	53910/2024	26.06.2024	CRLMA-527/2023	P.K. PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-06-25	BAIL-2	(Se at No-8)
81	53911/2024	26.06.2024	CRLMA-526/2023	P.K. PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-06-25	BAIL-2	(Se at No-8)
82	53912/2024	26.06.2024	WP (C) - 22668/2016	P.K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-06-21		(Se at No-8)
83	53913/2024	26.06.2024	BLAPL-6135/2024	AMLAN MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-06-24	BAIL-1	(Se at No-4)
84	53914/2024	26.06.2024	BLAPL-5699/2024	RAHUL SETHI	C.O.	COURT NO. 2	Order Dtd. 2024-06-25	BAIL-1	(Se at No-6)
85	53915/2024	26.06.2024	BLAPL-6125/2024	RAHUL SETHI	C.O.	COURT NO. 2	Order Dtd. 2024-06-24		(Se at No-6)
86	53918/2024	26.06.2024	CRLA-177/200	P.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-06-21	CRIMINAL	(Se at

			3					APPEAL	No-4)
87	53919/2024	26.06.2024	BLAPL-1221/2024	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-06-25	BAIL-1	(Se at No-2)
88	53920/2024	26.06.2024	BLAPL-1221/2024	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-06-25	BAIL-1	(Se at No-2)
89	53921/2024	26.06.2024	BLAPL-5414/2024	T.R. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-06-25		(Se at No-2)
90	53922/2024	26.06.2024	BLAPL-5482/2024	J.R.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-06-25	BAIL-1	(Se at No-1)
91	53923/2024	26.06.2024	BLAPL-612/2024	S.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-06-25	BAIL-2	(Se at No-7)
92	53924/2024	26.06.2024	CRLMA-216/2016	B R MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-06-21	BAIL-2	(Se at No-7)
93	53926/2024	26.06.2024	ABLAPL-6213/2024	T.R. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-06-24	BAIL-1	(Se at No-4)
94	53927/2024	26.06.2024	ABLAPL-4745/2024	B.S.SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-06-24	BAIL-2	(Se at No-8)
95	53928/2024	26.06.2024	ABLAPL-6124/2024	S.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-06-21		(Se at No-8)
96	53929/2024	26.06.2024	ABLAPL-6206/2024	R.K.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-06-24	BAIL-1	(Se at No-2)
97	53930/2024	26.06.2024	ABLAPL-6209/2024	R.K.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-06-24		(Se at No-2)
98	53931/2024	26.06.2024	ABLAPL-6188/2024	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No-2)
99	53932/2024	26.06.2024	ABLAPL-	NIRANJAN	C.O.	COURT	Order Dtd.		(Se

	024	24	6197/2024	SAHOO		NO. 2 OLD	2024-06-24		at No-2)
100	53934/2024	26.06.2024	ABLAPL-6180/2024	NIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	BAIL-1	(Se at No-2)
101	53935/2024	26.06.2024	ABLAPL-6201/2024	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	BAIL-1	(Se at No-2)
102	53936/2024	26.06.2024	CRLMC-1123/2024	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Se at No-7)
103	53937/2024	26.06.2024	ABLAPL-6195/2024	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	BAIL-1	(Se at No-4)
104	53938/2024	26.06.2024	CRLMC-2305/2024	A.K. RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	CRIMINAL MISC	(Se at No-2)
105	53939/2024	26.06.2024	ABLAPL-6196/2024	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No-2)
106	53940/2024	26.06.2024	ABLAPL-6165/2024	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No-2)
107	53941/2024	26.06.2024	ABLAPL-6168/2024	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No-2)
108	53942/2024	26.06.2024	CRLMC-4954/2014	J.K. MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	CRIMINAL MISC	(Se at No-6)
109	53943/2024	26.06.2024	BLAPL-6129/2024	S.P BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	BAIL-2	(Se at No-7)
110	53945/2024	26.06.2024	ABLAPL-6214/2024	M.N.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No-7)
111	53946/2024	26.06.2024	CRLMC-2090/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	CRIMINAL MISC	(Se at No-1)

11 2	53947/2 024	26.06.20 24	ABLAPL- 5910/20 24	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No- 1)
11 3	53948/2 024	26.06.20 24	ABLAPL- 6172/20 24	JR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No- 1)
11 4	53949/2 024	26.06.20 24	ABLAPL- 6171/20 24	R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No- 1)
11 5	53950/2 024	26.06.20 24	ABLAPL- 6210/20 24	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	BAIL-1	(Se at No- 2)
11 6	53951/2 024	26.06.20 24	CRLMC- 804/202 4	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	CRIMIN AL MISC	(Se at No- 2)
11 7	53952/2 024	26.06.20 24	ABLAPL- 6175/20 24	H.N.MOHAP ATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No- 2)
11 8	53953/2 024	26.06.20 24	ABLAPL- 6173/20 24	A.K.MOHAN TY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	BAIL-1	(Se at No- 1)
11 9	53955/2 024	26.06.20 24	CRLMC- 543/202 4	N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	CRIMIN AL MISC	(Se at No- 5)
12 0	53956/2 024	26.06.20 24	ABLAPL- 6174/20 24	A.K.MOHAN TY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	BAIL-1	(Se at No- 1)
12 1	53957/2 024	26.06.20 24	BLAPL- 6147/20 24	SARAT KU PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No- 1)
12 2	53958/2 024	26.06.20 24	CRLMC- 2294/20 24	D. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	CRIMIN AL MISC	(Se at No- 7)
12 3	53959/2 024	26.06.20 24	ABLAPL- 6191/20 24	A.K.MOHAN TY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	BAIL-1	(Se at No- 2)
12 4	53960/2 024	26.06.20 24	ABLAPL- 6169/20 24	L.D.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	BAIL-2	(Se at No-

									12)
125	53961/2024	26.06.2024	ABLAPL-6199/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Seat No-12)
126	53962/2024	26.06.2024	CRLMC-747/2024	J.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	CRIMINAL MISC	(Seat No-3)
127	53963/2024	26.06.2024	BLAPL-6111/2024	L.ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	BAIL-1	(Seat No-2)
128	53964/2024	26.06.2024	BLAPL-6173/2024	ACHYUTANA NDA PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Seat No-2)
129	53965/2024	26.06.2024	CRLMC-2279/2024	JAYADEBA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	CRIMINAL MISC	(Seat No-7)
130	53966/2024	26.06.2024	BLAPL-6170/2024	DIBYA CHARAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Seat No-7)
131	53967/2024	26.06.2024	CRLMC-365/2024	M.N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-7)
132	53968/2024	26.06.2024	BLAPL-6154/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Seat No-7)
133	53969/2024	26.06.2024	CRLMC-2082/2024	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-1)
134	53970/2024	26.06.2024	BLAPL-6121/2024	BIKRAM KESHARI BAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Seat No-1)
135	53971/2024	26.06.2024	BLAPL-4456/2024	K K NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Seat No-1)
136	53972/2024	26.06.2024	CRLMC-1330/2024	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-1)
137	53973/2024	26.06.2024	ABLAPL-6176/2024	R K MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-06-24	BAIL-1	(Seat

			24			OLD			No-1)
138	53974/2024	26.06.2024	CRLMC-2186/2024	K.C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25		(Se at No-1)
139	53975/2024	26.06.2024	CRLMC-2053/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	CRIMINAL MISC	(Se at No-1)
140	53976/2024	26.06.2024	ABLAPL-6179/2024	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	BAIL-1	(Se at No-5)
141	53977/2024	26.06.2024	ABLAPL-6204/2024	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No-5)
142	53978/2024	26.06.2024	WP (C) - 25389/2021	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-06	WRIT BRANCH -2	(Se at No-6)
143	53979/2024	26.06.2024	ABLAPL-5914/2024	MIHIR KANTA RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-24		(Se at No-6)
144	53981/2024	26.06.2024	BLAPL-5324/2024	R K MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-21		(Se at No-6)
145	53982/2024	26.06.2024	CRLMC-2315/2024	J.KAMILA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-24	CRIMINAL MISC	(Se at No-2)
146	53983/2024	26.06.2024	CRLMC-2282/2024	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-24	CRIMINAL MISC	(Se at No-7)
147	53984/2024	26.06.2024	ABLAPL-6222/2024	PRADIPTA BEURA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-25	BAIL-1	(Se at No-2)
148	53985/2024	26.06.2024	ABLAPL-6271/2024	P BEURA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-25		(Se at No-2)
149	53986/2024	26.06.2024	ABLAPL-6253/2024	P BEURA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-25	BAIL-1	(Se at No-3)
15	53987/2	26.06.20	ABLAPL-	P BEURA	C.O.	COURT	Order Dtd.		(Se

0	024	24	6248/2024			NO. 3 OLD	2024-06-25		at No-3)
15 1	53988/2 024	26.06.20 24	ABLAPL- 6225/20 24	PRADIPTA BEURA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-25		(Se at No- 3)
15 2	53989/2 024	26.06.20 24	ABLAPL- 6221/20 24	PRADIPTA BEURA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-25		(Se at No- 3)
15 3	53990/2 024	26.06.20 24	BLAPL- 4185/20 24	AMLAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	BAIL-2	(Se at No- 12)
15 4	53991/2 024	26.06.20 24	ABLAPL- 6223/20 24	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	BAIL-1	(Se at No- 3)
15 5	53992/2 024	26.06.20 24	ABLAPL- 6223/20 24	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	BAIL-1	(Se at No- 3)
15 6	53993/2 024	26.06.20 24	ABLAPL- 6220/20 24	GAGAN BIHARI SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No- 3)
15 7	53995/2 024	26.06.20 24	ABLAPL- 6217/20 24	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25		(Se at No- 3)
15 8	53996/2 024	26.06.20 24	BLAPL- 3491/20 24	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-17	BAIL-2	(Se at No- 11)
15 9	53997/2 024	26.06.20 24	ABLAPL- 5274/20 22	R.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	BAIL-2	(Se at No- 7)
16 0	53998/2 024	26.06.20 24	BLAPL- 5309/20 24	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2024-06-24	BAIL-2	(Se at No- 11)
16 1	53999/2 024	26.06.20 24	BLAPL- 4101/20 24	S. K. TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-06-25	BAIL-2	(Se at No- 8)
16 2	54000/2 024	26.06.20 24	BLAPL- 5987/20 24	ASHOK KUMAR RANA	C.O.	COURT NO. 17	Order Dtd. 2024-06-24		(Se at No- 8)

163	54001/2024	26.06.2024	BLAPL-4088/2024	S. K. ACHARYA	C.O.	COURT NO. 17	Order Dtd. 2024-06-24		(Se at No-8)
164	54002/2024	26.06.2024	BLAPL-3162/2024	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2024-06-24		(Se at No-8)
165	54003/2024	26.06.2024	BLAPL-2224/2024	BIJAYANANDA DASH	C.O.	COURT NO. 17	Order Dtd. 2024-06-24		(Se at No-8)
166	54004/2024	26.06.2024	BLAPL-1277/2024	LAXMIDHAR MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-06-25		(Se at No-8)
167	54005/2024	26.06.2024	ABLAPL-6272/2024	R. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-06-25	BAIL-2	(Se at No-8)
168	54006/2024	26.06.2024	BLAPL-6136/2024	R. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-06-24		(Se at No-8)
169	54007/2024	26.06.2024	WP (C) - 1390/2024	S. CHOUDHURY	C.O.	COURT NO. 3		WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)
170	54008/2024	26.06.2024	WA-687/2022	M.R. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-06-20	WRIT APPEAL	(Se at No-5)
171	54009/2024	26.06.2024	WA-706/2024	PRAKASH KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-09	WRIT APPEAL	(Se at No-7)
172	54010/2024	26.06.2024	CONTC-1646/2024	M.N. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-25		(Se at No-7)
173	54011/2024	26.06.2024	CONTC-2065/2024	T.N. CHAND	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-25	CONTEMPT	(Se at No-9)
174	54012/2024	26.06.2024	WP (C) - 14836/2024	S. SATPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-20	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)

175	54014/2024	26.06.2024	WP (C) - 34826/2023	M. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-25	WRIT BRANCH -8	(Se at No-39)
176	54016/2024	26.06.2024	WPC (OA) - 1995/2017	K.K. NATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-24	OA Branch	(Se at No-1)
177	54017/2024	26.06.2024	WPC (OAC) - 3689/2017	P.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-24	OA Branch	(Se at No-1)
178	54019/2024	26.06.2024	WPC (OAC) - 2815/2017	S.K. PARDHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-24	OA Branch	(Se at No-1)
179	54020/2024	26.06.2024	WPC (OAC) - 3051/2017	S. DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-24	OA Branch	(Se at No-1)
180	54022/2024	26.06.2024	WP (C) - 21374/2022	PRAFULLA KUMAR MAHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-24	WRIT BRANCH -1	(Se at No-3)
181	54023/2024	26.06.2024	WP (C) - 14940/2024	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-07-08	WRIT BRANCH -5	(Se at No-20)
182	54026/2024	26.06.2024	WP (C) - 12139/2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -6	(Se at No-35)
183	54027/2024	26.06.2024	WP (C) - 12949/2024	R.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANCH -7	(Se at No-10)
184	54028/2024	26.06.2024	WP (C) - 38883/2023	K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-25	WRIT BRANCH -5	(Se at No-47)
185	54029/2024	26.06.2024	FAO-365/2014	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2015-02-14	MISC. APPEAL SEC.	(Se at No-5)
186	54030/2024	26.06.2024	FAO-365/2019	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-06-25	MISC. APPEAL SEC.	(Se at No-9)
187	54033/2024	26.06.2024	FAO-185/2019	DEEPALI MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-06-20	MISC. APPEAL SEC.	(Se at No-

									2)
188	54034/2024	26.06.2024	FAO-185/2019	K.K. NATH	C.O.	COURT NO. 23	Order Dtd. 2024-06-20	MISC. APPEAL SEC.	(Se at No-2)
189	54036/2024	26.06.2024	FAO-237/2024	A.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-17	MISC. APPEAL SEC.	(Se at No-2)
190	54038/2024	26.06.2024	BLAPL-10059/2022	AS PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	BAIL-2	(Se at No-7)
191	54040/2024	26.06.2024	FAO-257/2024	S. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	MISC. APPEAL SEC.	(Se at No-2)
192	54041/2024	26.06.2024	BLAPL-10059/2022	AKSHYA BALIARSIN GH @ BULU @ RAJA	C.O.	COURT NO. 11		BAIL-2	(Se at No-7)
193	54042/2024	26.06.2024	FAO-257/2024	D. GOCHAYAT	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	MISC. APPEAL SEC.	(Se at No-2)
194	54044/2024	26.06.2024	WP(C)-14466/2024	RK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-06-24	WRIT BRANCH -7	(Se at No-5)
195	54045/2024	26.06.2024	FAO-232/2024	S. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	MISC. APPEAL SEC.	(Se at No-2)
196	54046/2024	26.06.2024	FAO-256/2024	S. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	MISC. APPEAL SEC.	(Se at No-2)
197	54047/2024	26.06.2024	FAO-231/2024	SATYABAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	MISC. APPEAL SEC.	(Se at No-2)
198	54049/2024	26.06.2024	RSA-70/2003	PC MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-06-24	SECOND APPEAL	(Se at No-4)
199	54050/2024	26.06.2024	FAO-231/2024	S. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	MISC. APPEAL SEC.	(Se at No-2)
200	54051/2024	26.06.2024	WP(C)-15051/2	Y. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-06-21	WRIT BRANCH	(Se at

			015					-1	No-2)
201	54052/2024	26.06.2024	ABLAPL-14468/2023	AK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-06-24	BAIL-2	(Se at No-9)
202	54054/2024	26.06.2024	WP (C) - 35839/2023	BRAHMANAN DA DAS	C.O.	COURT NO. 23	Order Dtd. 2024-10-28	WRIT BRANCH -4	(Se at No-37)
203	54055/2024	26.06.2024	TRP (C) - 278/2023	D SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-06-24	M.J.C.	(Se at No-6)
204	54056/2024	26.06.2024	WP (C) - 23448/2023	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-06-25	WRIT BRANCH -3	(Se at No-51)
205	54057/2024	26.06.2024	TRP (C) - 247/2023	SR SUBUDHI	C.O.	COURT NO. 23	Order Dtd. 2024-06-24	M.J.C.	(Se at No-6)
206	54058/2024	26.06.2024	WP (C) - 7514/2024	D. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-09-11	WRIT BRANCH -1	(Se at No-4)
207	54060/2024	26.06.2024	WP (C) - 13352/2024	P.K. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-06-25	WRIT BRANCH -3	(Se at No-11)
208	54061/2024	26.06.2024	TRP (C) - 247/2023	S DASH	C.O.	COURT NO. 10	Order Dtd. 2024-06-24	M.J.C.	(Se at No-6)
209	54062/2024	26.06.2024	WP (C) - 12090/2024	S.K. PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024-06-25	WRIT BRANCH -5	(Se at No-47)
210	54063/2024	26.06.2024	WP (C) - 12926/2024	S.K. PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024-06-25	WRIT BRANCH -7	(Se at No-10)
211	54064/2024	26.06.2024	TRPCRL-45/2024	H SUNDARA	C.O.	COURT NO. 10	Order Dtd. 2024-06-24	BAIL-1	(Se at No-3)
212	54065/2024	26.06.2024	ABLAPL-3931/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-06-25	BAIL-1	(Se at No-3)
21	54066/2	26.06.20	WP (C) -	S.K.	C.O.	COURT	Order Dtd.	WRIT	(Se

3	024	24	12465/2024	PARIDA		NO. 10	2024-06-25	BRANCH-1	at No-30)
214	54068/2024	26.06.2024	ABLAPL-6267/2024	SUVENDU BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-06-25	BAIL-2	(Se at No-8)
215	54069/2024	26.06.2024	TRPCRL-52/2024	A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	BAIL-1	(Se at No-3)
216	54070/2024	26.06.2024	BLAPL-4678/2024	M. K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-06-25		(Se at No-3)
217	54071/2024	26.06.2024	TRP (C) - 376/2023	GC JENA	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	M.J.C.	(Se at No-6)
218	54072/2024	26.06.2024	WP (C) - 11872/2024	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	WRIT BRANCH -2	(Se at No-8)
219	54073/2024	26.06.2024	BLAPL-4808/2024	JADUNATH PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-06-25		(Se at No-8)
220	54074/2024	26.06.2024	ABLAPL-6235/2024	SURENDRA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	BAIL-2	(Se at No-8)
221	54076/2024	26.06.2024	ABLAPL-6237/2024	SURENDRA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25		(Se at No-8)
222	54077/2024	26.06.2024	WP (C) - 10685/2024	P.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	WRIT BRANCH -5	(Se at No-21)
223	54078/2024	26.06.2024	CRP-39/2011	TRILOCHAN BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	CIVIL REVISION	(Se at No-1)
224	54079/2024	26.06.2024	WP (C) - 13197/2024	S.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	WRIT BRANCH -1	(Se at No-2)
225	54081/2024	26.06.2024	WP (C) - 14013/2024	B.P. TANGA	C.O.	COURT NO. 14	Order Dtd. 2024-09-26	WRIT BRANCH -2	(Se at No-34)

226	54082/2024	26.06.2024	TRP (C) - 159/2024	PK SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	M.J.C.	(Se at No-6)
227	54083/2024	26.06.2024	WP (C) - 13625/2024	P.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	WRIT BRANCH -6	(Se at No-25)
228	54085/2024	26.06.2024	WP (C) - 13624/2024	P.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	WRIT BRANCH -6	(Se at No-25)
229	54087/2024	26.06.2024	WP (C) - 13618/2024	P.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	WRIT BRANCH -6	(Se at No-25)
230	54088/2024	26.06.2024	WP (C) - 14449/2024	J. KAMILA	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	WRIT BRANCH -7	(Se at No-5)
231	54090/2024	26.06.2024	TRP (C) - 5/2024	M.R. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-07-16	M.J.C.	(Se at No-6)
232	54091/2024	26.06.2024	ABLAPL-6257/2024	PK MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-06-25	BAIL-2	(Se at No-12)
233	54092/2024	26.06.2024	BLAPL-8746/2023	M.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-05	BAIL-1	(Se at No-3)
234	54093/2024	26.06.2024	WP (C) - 10462/2024	ANIMA KUMARI DEI	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	WRIT BRANCH -1	(Se at No-2)
235	54094/2024	26.06.2024	WP (C) - 42711/2023	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	WRIT BRANCH -8	(Se at No-43)
236	54096/2024	26.06.2024	ABLAPL-6261/2024	SS DAS	C.O.	COURT NO. 11	Order Dtd. 2024-06-25		(Se at No-43)
237	54097/2024	26.06.2024	WP (C) - 14298/2024	P.K. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-06-24	WRIT BRANCH -5	(Se at No-32)
238	54098/2024	26.06.2024	WP (C) - 14565/2024	SANTOSH KUMAR DASH	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	WRIT BRANCH -1	(Se at No-)

									1)
239	54099/2024	26.06.2024	WP (C) - 14214/2024	P.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	WRIT BRANCH -5	(Se at No-32)
240	54100/2024	26.06.2024	ABLAPL-6262/2024	AK BHUYAN	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	BAIL-1	(Se at No-3)
241	54101/2024	26.06.2024	WP (C) - 14447/2024	J. KAMILA	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	WRIT BRANCH -7	(Se at No-5)
242	54103/2024	26.06.2024	WP (C) - 3983/2024	AKSHAYA KUMAR PANDEY	C.O.	COURT NO. 23	Order Dtd. 2024-11-04	WRIT BRANCH -1	(Se at No-30)
243	54104/2024	26.06.2024	ABLAPL-6264/2024	AK PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-06-25		(Se at No-30)
244	54105/2024	26.06.2024	ABLAPL-6269/2024	B DAS	C.O.	COURT NO. 23	Order Dtd. 2024-06-25		(Se at No-30)
245	54107/2024	26.06.2024	ABLAPL-6274/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25		(Se at No-30)
246	54109/2024	26.06.2024	ABLAPL-6276/2024	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25		(Se at No-30)
247	54110/2024	26.06.2024	ABLAPL-6246/2024	G SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	BAIL-1	(Se at No-2)
248	54111/2024	26.06.2024	ABLAPL-6247/2024	A PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	BAIL-2	(Se at No-11)
249	54113/2024	26.06.2024	ABLAPL-6249/2024	A.K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25		(Se at No-11)
250	54114/2024	26.06.2024	ABLAPL-6251/2024	R.K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25		(Se at No-11)
251	54115/2024	26.06.2024	ABLAPL-6252/2024	P JENA	C.O.	COURT NO. 2	Order Dtd. 2024-06-25	BAIL-1	(Se at

			24			OLD			No-2)
25 2	54117/2 024	26.06.20 24	ABLAPL- 5908/20 24	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	BAIL-2	(Se at No- 7)
25 3	54118/2 024	26.06.20 24	ABLAPL- 6254/20 24	M.R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	BAIL-1	(Se at No- 2)
25 4	54120/2 024	26.06.20 24	ABLAPL- 6255/20 24	M.R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	BAIL-1	(Se at No- 3)
25 5	54121/2 024	26.06.20 24	BLAPL- 5749/20 24	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25		(Se at No- 3)
25 6	54122/2 024	26.06.20 24	ABLAPL- 6229/20 24	A PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25		(Se at No- 3)
25 7	54123/2 024	26.06.20 24	BLAPL- 5662/20 24	P K JENA	C.O.	COURT NO. 6	Order Dtd. 2024-06-25		(Se at No- 3)
25 8	54129/2 024	26.06.20 24	BLAPL- 3996/20 24	B. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-06-25	BAIL-2	(Se at No- 7)
25 9	54130/2 024	26.06.20 24	BLAPL- 6162/20 24	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-06-24	BAIL-1	(Se at No- 4)
26 0	54131/2 024	26.06.20 24	ABLAPL- 5994/20 24	M.DALAI	C.O.	COURT NO. 6	Order Dtd. 2024-06-19		(Se at No- 4)
26 1	54132/2 024	26.06.20 24	ABLAPL- 6233/20 24	J.R. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-06-25	BAIL-1	(Se at No- 4)
26 2	54133/2 024	26.06.20 24	ABLAPL- 6231/20 24	M.K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-06-25		(Se at No- 4)
26 3	54134/2 024	26.06.20 24	ABLAPL- 6236/20 24	B.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-06-25	BAIL-1	(Se at No- 2)
26	54135/2	26.06.20	ABLAPL-	J.R. DAS	C.O.	COURT	Order Dtd.		(Se

4	024	24	6230/2024			NO. 6	2024-06-25		at No-2)
265	54136/2024	26.06.2024	ABLAPL-6228/2024	S.S.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-06-25		(Se at No-2)
266	54137/2024	26.06.2024	ABLAPL-6224/2024	A.K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-06-25		(Se at No-2)
267	54138/2024	26.06.2024	ABLAPL-6219/2024	K.K. NATH	C.O.	COURT NO. 6	Order Dtd. 2024-06-25	BAIL-1	(Se at No-2)
268	54139/2024	26.06.2024	ABLAPL-6181/2024	R.R.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-06-24		(Se at No-2)
269	54140/2024	26.06.2024	ABLAPL-6121/2024	M.K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-06-25		(Se at No-2)
270	54141/2024	26.06.2024	ABLAPL-6120/2024	M.K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-06-25	BAIL-2	(Se at No-11)
271	54142/2024	26.06.2024	ABLAPL-6178/2024	J.R. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-06-25		(Se at No-11)
272	54143/2024	26.06.2024	ABLAPL-5921/2024	S. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-06-24		(Se at No-11)
273	54144/2024	26.06.2024	ABLAPL-6256/2024	J.P. KAR	C.O.	COURT NO. 6	Order Dtd. 2024-06-25	BAIL-1	(Se at No-3)
274	54145/2024	26.06.2024	ABLAPL-6239/2024	A.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-06-25		(Se at No-3)
275	54146/2024	26.06.2024	ABLAPL-6238/2024	G. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-06-25		(Se at No-3)
276	54147/2024	26.06.2024	ABLAPL-3957/2024	J.P. KAR	C.O.	COURT NO. 6	Order Dtd. 2024-06-25		(Se at No-3)

27 7	54148/2 024	26.06.20 24	BLAPL- 6148/20 24	SURYA KANTA PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024-06-25	BAIL-1	(Se at No- 4)
27 8	54149/2 024	26.06.20 24	ABLAPL- 2770/20 24	D. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-25		(Se at No- 4)
27 9	54150/2 024	26.06.20 24	ABLAPL- 6243/20 24	ASHOK KUMAR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-06-25		(Se at No- 4)
28 0	54151/2 024	26.06.20 24	ABLAPL- 6241/20 24	B.K. DALAI	C.O.	COURT NO. 6	Order Dtd. 2024-06-25		(Se at No- 4)
28 1	54152/2 024	26.06.20 24	ABLAPL- 6240/20 24	SAPAN KUMAR LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-06-25		(Se at No- 4)
28 2	54154/2 024	26.06.20 24	WP (C) - 12219/2 019	K.K.NATH	C.O.	COURT NO. 6	Order Dtd. 2024-06-24	WRIT BRANCH -1	(Se at No- 3)
28 3	54159/2 024	26.06.20 24	CRP- 20/2017	H K MOHANTA	C.O.	COURT NO. 14	Order Dtd. 2024-06-25	CIVIL REVISI ON	(Se at No- 1)
28 4	54162/2 024	26.06.20 24	BLAPL- 5989/20 24	S P SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-06-20		(Se at No- 1)
28 5	54165/2 024	26.06.20 24	ABLAPL- 6277/20 24	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	BAIL-2	(Se at No- 12)
28 6	54166/2 024	26.06.20 24	BLAPL- 3884/20 24	SURYA KANTA PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	BAIL-2	(Se at No- 10)
28 7	54167/2 024	26.06.20 24	BLAPL- 3338/20 24	M. K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25		(Se at No- 10)
28 8	54168/2 024	26.06.20 24	ABLAPL- 5949/20 24	ANUPAM DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No- 10)
28 9	54169/2 024	26.06.20 24	WP (C) - 19019/2 023	H. K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	WRIT BRANCH -8	(Se at No-

									39)
290	54170/2024	26.06.2024	ABLAPL-5759/2024	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Se at No-39)
291	54172/2024	26.06.2024	BLAPL-5448/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25		(Se at No-39)
292	54173/2024	26.06.2024	CRLMP-648/2024	J. PARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	WRIT BRANCH -7	(Se at No-44)
293	53798/2024	26.06.2024	WA-3012/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-20	WRIT APPEAL	(Se at No-5)
294	53799/2024	26.06.2024	WP (C) - 34960/2023	BISWAJIT DAS	GENERAL		Order Dtd. 2023-11-06	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
295	53800/2024	26.06.2024	WP (C) - 13204/2024	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
296	53801/2024	26.06.2024	WP (C) - 8871/2024	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH -8	(Se at No-43)
297	53802/2024	26.06.2024	RSA-395/2007	SWETAMBARA PUROHIT	GENERAL		Decree	SECOND APPEAL	(Se at No-3)
298	53803/2024	26.06.2024	WP (C) - 26888/2013	SURYAKANTA DASMOHAPATRA	GENERAL		Order Dtd. 2024-06-19		(Se at No-3)
299	53804/2024	26.06.2024	RVWPET-9/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-04-05	CIVIL REVISION	(Se at No-1)
300	53809/2024	26.06.2024	WP (C) - 34120/2021	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-01-13	WRIT BRANCH -7	(Se at No-48)
301	53849/2024	26.06.2024	ABLAPL-6268/20	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2024-06-25	BAIL-1	(Se at

			24						No-2)
302	53851/2024	26.06.2024	ABLAPL-6270/2024	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2024-06-25		(Seat No-2)
303	53855/2024	26.06.2024	ABLAPL-6127/2024	SWARAJ PATEL	GENERAL		Order Dtd. 2024-06-21		(Seat No-2)
304	53859/2024	26.06.2024	ABLAPL-6125/2024	SWARAJ PATEL	GENERAL		Order Dtd. 2024-06-21		(Seat No-2)
305	53864/2024	26.06.2024	WP (C) - 14496/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-06-25	WRIT BRANCH -7	(Seat No-5)
306	53870/2024	26.06.2024	WP (C) - 42638/2023	KRISHNA CHANDRA SAHU	GENERAL		Order Dtd. 2024-01-04	WRIT BRANCH -7	(Seat No-18)
307	53872/2024	26.06.2024	WA-3013/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-20	WRIT APPEAL	(Seat No-5)
308	53873/2024	26.06.2024	WA-2083/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT APPEAL	(Seat No-4)
309	53878/2024	26.06.2024	WA-2865/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-20	WRIT APPEAL	(Seat No-6)
310	53883/2024	26.06.2024	WA-3029/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-20	WRIT APPEAL	(Seat No-5)
311	53908/2024	26.06.2024	WA-2898/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-20	WRIT APPEAL	(Seat No-6)
312	53916/2024	26.06.2024	WA-2899/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-20	WRIT APPEAL	(Seat No-6)
313	53933/2024	26.06.2024	WA-2900/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-20	WRIT APPEAL	(Seat No-6)
31	53980/2	26.06.2024	MATA-	JYOTIRANJ	GENERAL		Order Dtd.	FIRST	(Se

4	024	24	61/2024	AN SAHOO	AL		2024-05-14	APPEAL	at No-5)
315	53994/2024	26.06.2024	CRLA-1252/2023	JYOTIRMAYA SAHOO	GENERAL		Entire Brief	CRIMINAL APPEAL	(Se at No-9)
316	54013/2024	26.06.2024	CMAPL-103/2024	ASHESH KUMAR MANDAL	GENERAL		Order Dtd. 2024-06-19	M.J.C.	(Se at No-3)
317	54015/2024	26.06.2024	WP (C) - 13572/2012	RAJA LALIT MOHAN	GENERAL		Order Dtd. 2024-05-15	WRIT BRANCH -5	(Se at No-47)
318	54018/2024	26.06.2024	WP (C) - 13204/2024	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
319	54025/2024	26.06.2024	WP (C) - 12560/2024	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2024-05-20	WRIT BRANCH -2	(Se at No-9)
320	54032/2024	26.06.2024	WP (C) - 8871/2024	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH -8	(Se at No-43)
321	54035/2024	26.06.2024	WP (C) - 14984/2024	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2024-06-26	WRIT BRANCH -5	(Se at No-20)
322	54039/2024	26.06.2024	WP (C) - 39728/2023	JYOTIRANJAN SAHOO	GENERAL		Order Dtd. 2024-05-17	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)
323	54080/2024	26.06.2024	CRLREV-641/2014	SANJUKTA HOTA	GENERAL		Order Dtd. 2014-09-18	CRIMINAL REVISION	(Se at No-4)
324	54084/2024	26.06.2024	ABLAPL-6270/2024	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2024-06-25		(Se at No-4)
325	54116/2024	26.06.2024	WP (C) - 7887/2024	STATE OF ODISHA	GENERAL		Order Dtd. 2024-04-06	WRIT BRANCH -4	(Se at No-46)

326	54128/2024	26.06.2024	JCRLA-78/2022	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-06-24	CRIMINAL APPEAL	(Seat No-11)
327	54153/2024	26.06.2024	CMP-1096/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-06-26	WRIT BRANCH -7	(Seat No-55)
328	54155/2024	26.06.2024	BLAPL-5974/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-06-26		(Seat No-55)
329	54156/2024	26.06.2024	WPC (OA) - 2205/2017	GOPINATH PANDA	GENERAL		Order Dtd. 2024-06-24	OA Branch	(Seat No-1)
330	53805/2024	26.06.2024	WP (C) - 14697/2006	T.SETHI	GENERAL		Order Dtd. 2006-12-05		(Seat No-1)
331	53806/2024	26.06.2024	WP (C) - 8326/2024	L.K NAYAK	GENERAL		Order Dtd. 2024-06-21	WRIT BRANCH -3	(Seat No-28)
332	53807/2024	26.06.2024	WP (C) - 12357/2024	UMAKANTA CHHOTRAY	GENERAL		Order Dtd. 2024-05-16	WRIT BRANCH -8	(Seat No-42)
333	53808/2024	26.06.2024	WP (C) - 16656/2020	T.K BARIK	GENERAL			WRIT BRANCH -5	(Seat No-47)
334	53810/2024	26.06.2024	WP (C) - 14530/2024	P.K DASH	GENERAL		Order Dtd. 2024-06-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
335	53811/2024	26.06.2024	WP (C) - 726/2024	B.K NAYAK	GENERAL		Order Dtd. 2024-01-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
336	53813/2024	26.06.2024	WP (C) - 7504/2008	NIRANJAN SHAOO	GENERAL		Order Dtd. 2008-12-18		(Seat No-102)
337	53814/2024	26.06.2024	ABLAPL-1701/2024	NIRANJAN SHAOO	GENERAL				(Seat No-

									102)
338	53815/2024	26.06.2024	CRLMC-2825/2014	SAMIR BARIK	GENERAL		Order Dtd. 2014-06-17		(Seat No-102)
339	53816/2024	26.06.2024	CRLMC-1275/2020	P.CH DAS	GENERAL		Order Dtd. 2023-05-01	CRIMINAL MISC	(Seat No-6)
340	53819/2024	26.06.2024	MATA-129/2022	P.K MOHANTY	GENERAL		Order Dtd. 2024-06-24	FIRST APPEAL	(Seat No-1)
341	53820/2024	26.06.2024	CMP-420/2024	T.K MANDAL	GENERAL		Order Dtd. 2024-06-19	WRIT BRANCH -2	(Seat No-6)
342	53821/2024	26.06.2024	CMP-1306/2019	R.K BEHERA	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH -6	(Seat No-35)
343	53822/2024	26.06.2024	SA-249/1997	P.K LENKA	GENERAL		Order Dtd. 2024-05-08		(Seat No-35)
344	53917/2024	26.06.2024	RSA-182/2013	P. K. DASH	GENERAL		Order Dtd. 2023-02-13	SECOND APPEAL	(Seat No-6)
345	53925/2024	26.06.2024	BLAPL-5331/2024	SANJIB KUMAR BHANJADEO	GENERAL		Order Dtd. 2024-06-25		(Seat No-6)
346	53944/2024	26.06.2024	WP (C) - 5537/2021	S P SETHY	GENERAL		Order Dtd. 2021-03-09	WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
347	53954/2024	26.06.2024	WP (C) - 13835/2005	Y DAS	GENERAL		Order Dtd. 2019-03-19		(Seat No-113)
348	54021/2024	26.06.2024	ABLAPL-4692/2022	B SINGH	GENERAL		Order Dtd. 2022-05-24	BAIL-1	(Seat No-1)
349	54024/2024	26.06.2024	ABLAPL-6745/20	B SINGH	GENERAL		Order Dtd. 2022-11-28	CRIMINAL	(Seat

			22					MISC	No-18)
350	54031/2024	26.06.2024	AHO-37/1993	P K MOHANTY	GENERAL		Entire Document		(Se at No-18)
351	54037/2024	26.06.2024	WP (C) - 13696/2007	S.DAS	GENERAL		Order Dtd. 2017-01-12		(Se at No-18)
352	54043/2024	26.06.2024	WP (C) - 13701/2007	S.DAS	GENERAL		Order Dtd. 2019-11-19	WRIT BRANCH (DIVISION BENCH)	(Se at No-105)
353	54048/2024	26.06.2024	WP (C) - 11816/2006	S.DAS	GENERAL		Order Dtd. 2015-12-11		(Se at No-105)
354	54053/2024	26.06.2024	WP (C) - 1855/2023	G.C BARIK	GENERAL		Order Dtd. 2023-02-28	WRIT BRANCH -6	(Se at No-26)
355	54059/2024	26.06.2024	WP (C) - 15071/2018	M.R MALLA	GENERAL		Order Dtd. 2024-06-25	WRIT BRANCH -6	(Se at No-26)
356	54067/2024	26.06.2024	WP (C) - 9338/2012	H.K DASH	GENERAL		Order Dtd. 2019-07-31	WRIT BRANCH -6	(Se at No-26)
357	54075/2024	26.06.2024	RSA-128/2013	R.SETHI	GENERAL		Order Dtd. 2024-05-17	SECOND APPEAL	(Se at No-6)
358	54086/2024	26.06.2024	RSA-55/2022	A.SAHOO	GENERAL		Order Dtd. 2023-02-08 Compromise Petition,	SECOND APPEAL	(Se at No-5)
359	54089/2024	26.06.2024	WP (C) - 5537/2021	S.P SETHY	GENERAL		Order Dtd. 2021-03-09 Misc.case,	WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
360	54095/2024	26.06.2024	MATA-391/2023	N.R BEHERA	GENERAL		Order Dtd. 2024-02-22	FIRST APPEAL	(Se at No-4)
361	54102/2024	26.06.2024	RSA-209/201	B.BEHERA	GENERAL		Order Dtd. 2024-04-25	SECOND APPEAL	(Se at

			2						No-2)
362	54106/2024	26.06.2024	MACA-913/2015	S SWAIN	GENERAL		Order Dtd. 2015-11-02	MISC. APPEAL SEC.	(Se at No-4)
363	54108/2024	26.06.2024	BLAPL-2934/2024	SANTOSH	GENERAL		Order Dtd. 2024-05-20		(Se at No-4)
364	54112/2024	26.06.2024	CRLMC-1204/2024	SATYA PRIYA SAMANTA	GENERAL		Order Dtd. 2024-07-05	CRIMINAL MISC	(Se at No-5)
365	54119/2024	26.06.2024	TRP (C) - 105/2023	S.NAYAK	GENERAL		Order Dtd. 2023-10-04 Petition, Affidavit,	M. J. C.	(Se at No-6)
366	54124/2024	26.06.2024	ABLAPL-4335/2020	S.D JENA	GENERAL		Order Dtd. 2020-04-17	BAIL-1	(Se at No-6)
367	54125/2024	26.06.2024	ITA-66/2015	S.MITRA	GENERAL		Order Dtd. 2019-12-18	CIVIL REVISION	(Se at No-4)
368	54126/2024	26.06.2024	WP (C) - 28962/2022	A.SUNDARA Y	GENERAL		Order Dtd. 2024-06-19	WRIT BRANCH -1	(Se at No-3)
369	54127/2024	26.06.2024	WP (C) - 23722/2021	T.BARIK	GENERAL		Order Dtd. 2024-06-21	WRIT BRANCH -7	(Se at No-48)
370	54157/2024	26.06.2024	WP (C) - 11167/2024	P K LENKA	GENERAL			WRIT BRANCH -2	(Se at No-7)
371	54158/2024	26.06.2024	WP (C) - 18145/2016	P K LENKA	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH -4	(Se at No-37)
372	54160/2024	26.06.2024	RVWPET-237/2015	A DAS	GENERAL		Order Dtd. 2019-12-10	CIVIL REVISION	(Se at No-1)
373	54161/2024	26.06.2024	ABLAPL-2365/2019	G TRIPATHY	GENERAL		Order Dtd. 2019-03-14		(Se at No-1)
37	54163/2	26.06.2024	FA-	K C PANDA	GENERAL		Order Dtd.		(Se

4	024	24	60/1988		AL		2015-01-22		at No- 1)
37 5	54164/2 024	26.06.20 24	WP (C) - 558/201 0	P NAYAK	GENER AL		Order Dtd. 2019-01-24		(Se at No- 1)
37 6	54171/2 024	26.06.20 24	WP (C) - 34454/2 022	A MOHANTY	GENER AL			WRIT BRANCH -4	(Se at No- 27)

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